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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : | HYDERABAD BENCH :

AT HYDERABAD

OA No. 1007/92

DATE OF JUDGEMENT : 17-11-92

BETWEEN

Gosala Ketuvah Alias Rani : Applicant

AND

1. The Senior Divisional Commercial Superintendent
S.C. Railway
Vijayawada.
2. The Chief Commercial Superintendent
S.C. Railway
Rail Nilayam
Secunderabad
3. The Senior Divisional Personnel Officer, S.C. Railway
Vijayawada.

: Respondents

COUNSEL FOR THE APPLICANT : Mr. G. Rama Rao

COUNSEL FOR THE RESPONDENT : N.V. Ramana,
Standing Counsel
for Rlys.

....
CORAM:

Hon'ble Shri R. Balasubramanian, Member (Admn.)

Hon'ble Shri T. Chandrasekhara Reddy, Member (Judicial)

(Judgement of the Division Bench as per Shri R. Balasubramanian, Member (Admn.)

....
This application is filed with a prayer that
for absorption and regularisation
the case of the applicant be also considered even
though he was employed after crucial date 27-7-87
when the contract labour system was abolished.

contd... 2

(U)

.... 2

We heard Shri K. Venkateswarlu representing Shri G. Rama Rao, learned counsel for the applicant and Shri N.V. Ramana, learned counsel for the respondents. The applicant is placed similar to the one in OA 333/92 which was decided on 4-11-92. Hence following the same, we give the following direction:

Respondents to consider the case of the applicant also even though he was appointed after 27-7-87 in the same manner as others engaged prior to 28-7-87 and prepare a revised list upto the date when the contract system was actually terminated by the South Central Railways. With this direction the OA is disposed of with no order as to costs.

Bala Subramanian

(R. Bala subramanian)
Member (Admn.)

T. Chandrasekhara Reddy

(T. Chandrasekhara Reddy)
Member (Judicial)

Open Court dictation

Dated 17th November, 1992.

823/11/92
Deputy Registrar (J)

NS

To

1. The Senior Divisional Commercial Superintendent,
S.C.Rly, vijayawada.
2. The Chief Commercial Superintendent,
S.C.Rly, Railnibhayam, Secunderabad.
3. The Senior Divisional Personnel Officer,
S.C.Rly, vijayawada.
4. One copy to Mr.G.Rama Rao, Advocate, HIGH I⁷ Block.5,Flat, 10
Baghlingampally, Hyderabad
5. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.
6. One spare copy.

pvm.

Ex-Officer Dr. 23/11/92

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

Dated: 17-11-1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A.No

in

O.A.No. 1007/92

T.A.No.

(wp.No)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

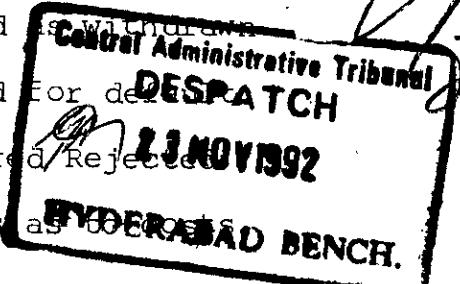
Dismissed

Dismissed as withdrawn

Dismissed for del

M.A.Ordered/Rejected

No orders as



pvm